

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

STARRED QUESTION NO:612
ANSWERED ON:07.05.2010
SUPPLY OF BALANCE OF PLANTS EQUIPMENT
Joshi Shri Pralhad Venkatesh

Will the Minister of POWER be pleased to state:

- (a) whether setting up of thermal power plants takes more time due to delay in the supply of Balance of Plants (BOPs) equipment;
- (b) if so, the details thereof;
- (c) if not, the details of the total requirement of the BOPs equipment necessary for the setting up of thermal power projects in the country along with the equipment supplied during the last three years; and
- (d) the steps taken by the Government to minimize delays in the setting up of power plants in this regard?

Answer

THE MINISTER OF POWER(SHRI SUSHILKUMAR SHINDE)

(a) to (d) : A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. 612 TO BE ANSWERED IN THE LOK SABHA ON 07.05.2010 REGARDING SUPPLY OF BALANCE OF PLANTS EQUIPMENT.

(a) & (b) : Delay in supply and erection of Balance of Plants (BOP) equipment has been one of the reasons for delay in commissioning of some of the thermal power projects. The details of thermal power projects commissioned during last three years, which were delayed due to the delay in supply of BOP equipment, are enclosed at Annex.

(c) : The details of BOPs required for commissioning of thermal power projects during the Eleventh Plan and its supply are as follows:-

Number of BoPs required for thermal power projects during the Eleventh Plan	Number of BoPs supplied to commissioned thermal power projects in the Eleventh Plan
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Coal handling Plant	80	36
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Ash handling Plant	81	37
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Cooling Tower (No`s)	156	60
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Chimney	122	55
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Demineralization Plant	89	44
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528	232
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(d) : Some of the steps initiated by the Government to minimize delays in setting up of power plants are as follows:

1. International Conclaves were organized by the Ministry of Power and the Central Electricity Authority in July 2007 and August 2009 in partnership with Industry Associations to sensitize the industry, utilities and the State Governments about the requirement of inputs for projects in the 11th and 12th Five Year Plans and to review their preparedness. During the discussions, it emerged that apart from increasing the number of BOP vendors, BoP vendors need to augment their manufacturing capacity also.

2. Power Utilities were asked to ensure timely placement of BoPs orders.
3. Pre-Qualifying requirements for procurement of balance of plant equipment have been reviewed in consultation with various stakeholders in order to facilitate participation by new upcoming vendors in future contracts.
4. Detailed review was held with project authorities and BoP vendors in February, 2010 to ensure timely commissioning of BoPs as per schedules.